

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2413
ANSWERED ON:22.07.2009
MARKETING OF SYNTHETIC MILK/GHEE
Pandey Shri Ravindra Kumar;Ram Shri Purnmasi

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has received any complaints that Mother Dairy, Delhi Milk Scheme (DMS) and Amul Dairy are marketing synthetic milk/ghee in various parts of the country;
- (b) if so, the details thereof; and
- (c) the action taken/being taken by the Government in this regard?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

- (a) & (b):- The Food Safety and Standards Authority of India has informed that no specific complaints regarding marketing of synthetic milk/ ghee by the Mother Dairy, Delhi Milk Scheme and Amul Dairy in the country, has been received.
- (c):- The implementation of Prevention of Food Adulteration Act,1954 and Rules 1955 is entrusted to State/U.T. Governments. The PFA Rules, 1955 prohibit sale of milk containing a substance, not found in milk except as provided in these Rules. The State Governments have been requested to advice enforcement staff to be more vigilant and take random samples at various points of production and distribution and conduct raids at possible suspects.